

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 291 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2020

Name of the Company:

Shree Bansi Metal & Alloys Pvt Ltd  
V/s  
Rajputana Stainless Ltd

Section:

9 Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Shakil Sheikh appeared for the Operational Creditor.

We direct Operational Creditor to file affidavit of proof of service of notice to the Corporate Debtor within two weeks.

List the matter on 16.12.2020

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 13th day of October 2020.